

CONSOLIDATED STATEMENT of 5, 10, 15 AND 20 YEARS OLD CASES IN WHICH PROCEEDINGS HAVE BEEN STAYED BY THE HON'BLE HIGH COURT RELATING TO PANIPAT SESSIONS DIVISION FOR THE MONTH OF JUNE, 2021											
PARTICULARS OF CASES PENDING IN THE SUBORDINATE COURTS						PARTICULARS OF THE CASES PENDING IN THE HON'BLE HIGH COURTS IN WHICH INTERIM ORDERS STAYING THE PROCEEDINGS OR FINAL JUDGEMENTS HAVE BEEN PASSED					
SR. NO	CATEGORY OF CASE	CNR NO	DATE OF INSTITUTION	TITLE OF THE CASE	Stage of the case	CASE NO	CATEGORY OF CASE	DATE OF INSTITUTION	TITLE OF THE CASE	DATE OF ORDER VIDE WHICH PROCEEDINGS HAVE BEEN STAYED	PRESENT STATUS OF THE CASE
5 Years old Cases											
Ms. MANISHA BATRA, DISTRICT & SESSIONS JUDGE, PANIPAT											
1	EXE	HRPP01-004116-2015	05/10/2015	Vitali Prabhakar Vs Dalbir Singh	Awaiting of order	FAO 7034 of 2015 and CM-3871-CII-2019	Civil Misc.	23/09/15	Reliance General Insurance Vs Vitali Prabhakar	14/10/2015	Pending, Next date not available.
2	SC	HRPP01-002182-2016	07/06/2016	State Vs Ramesh	Awaiting of order	CRR-1234-2019	CRR	16/05/19	Ramesh @ Kali Vs State	26/09/2019	Pending for 27/10/2021
SH. VIMAL SAPRA, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
3	CRA	HRPP01-004113-2014	01/10/2014	Vicky Vs. State of Haryana	Awaiting of order	CRM-M-44768 OF 2017	CRM	2017	Nitin and others Vs State Of Haryana	27/11/2017	Pending for 09/07/2021
4	CA	HRPP01-004334-2015	20/10/2015	Subhash Chander Etc Vs Shanti Prakash	Awaiting of order	CR-4916-2019	CR	2019	Usha Rani Etc. Vs Shanti Prakash Jain	20/08/2019	Pending for 26/07/2021
SH. AMIT GARG, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
5	CA	HRPP01-003355-2013	23/12/2013	Parkash Vs Naresh	Awaiting of order	CR No. 5850/17	CR	2017	Ishwar Singh Vs Naresh	06/09/2017	Pending for 22/07/2021
SH. SUMIT GARG, ADDL. SESSIONS JUDGE, FTC PCCSO, PANIPAT											
6	SC	HRPP01-000004-2016	02/01/2016-28/02/2020	State Vs Nitin	Awaiting of order	CRM-M-856 of 2017	CRM-M	2017	Shyam Lal Vs State	07/03/2017	Pending for 21/09/2021
SH. GAGANDEEP MITTAL, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
7	SC	HRPP01-000367-2014	21/01/2014	State Vs Roshni	Awaiting of the order	881/2013	Criminal Appeal	2013	Roshni Vs State	23/07/2012-03/07/2013	Case is Pending in the Hon'ble Supreme Court Of India
SH. NISHANT, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
8	CM	HRPP01-001054-2013	23/07/2013	Ashok Kumar Vs State of Haryana	Awaiting of order	CR No. 587 /2016	CR	2016	IOCL Vs.State of Haryana.	01/02/2016	Pending for 18/08/2021
9	CA	HRPP01-000119-2014	03/01/2014	Ishwar Singh Vs. Naresh	Awaiting of order	CR No. 5850/2017	CR	2017	Ishwar Singh Vs Naresh	06/09/2017	Pending for 03/09/2021
10	MACP	HRPP01-000835-2015	18/02/2015	Meena Vs Ram Bharosa	Awaiting of order	CR No. 3552/2016	CR	2016	Meena Etc. Vs Ram Bharosa Etc.	20/05/2016	Pending for 16/08/2021
MS. ABHILASHA SAPRA KOHLI, ADDL. PRINCIPAL JUDGE, FAMILY COURT, PANIPAT											
11	DMC	HRPP01-005172-2016	27/04/2016	Jaswinder Singh Vs Surender Kaur	Awaiting of order	6810/2018	Civil Revision	2018	Surinder Kaur Vs Jaswinder Singh	06/10/2018	Pending for 09/07/2021
SH. PARDEEP CHOUDHRY, CIVIL JUDGE (SENIOR DIVISION), PANIPAT											
12	Criminal Comp	HRPP03-004520-2013	17/07/2013	Anita Vs Anil	Awaiting of the order	CRM-M-36421- 2015	CRIMINAL	21/11/2015	Rajinder Vs State of Haryana	11/01/2019	Pending for 15/09/2021
13	Civil Execution	HRPP02-002694-2013	09/10/2013	Darshan Vs Gurcharan	Awaiting of the order	RSA-482-2012	Civil	01/02/12	Jagtar Vs Darshan	02/05/2019	Pending for 12/08/2021
14	Civil Execution	HRPP02-000279-2013	14/10/2013	Haryana State Co-op Vs Jai Bharat	Awaiting of the order	S.L.P. 39128-39129 of 2013 & Civil Appeal-13547-2015	Civil	16/12/2013-21/11/2015	Jai Bharat Vs Haryana State Co-op	16/12/2013	Case is pending in the Hon'ble Supreme Court of India.
15	Civil Misc.	HRPP02-002692-2013	16/12/2013	SBI Vs M/s Jindal	Awaiting of the order	CM -19442-CII-2018 in CR No. 1978/2003	Civil Misc.	2018	Rajender Vs SBI	21/09/2018	Pending for 26/07/2021
16	Civil Suit	HRPP02-000751-2014	22/04/2014	Sanjay Vs Mamraj	Awaiting of the order	CRNo.- 4029-2017	Civil Revision	01/06/2017	Mohinder Vs Sanjay	11/09/2017	Pending for 02/09/2021
SH. JATIN GARG, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
17	ACT COMP	HRPP03-000063-2011	09/12/2011	LEO Vs. Raj Kumar Gosh Etc.	Awaiting of the order	37499/2019	CRM-M	2019	Indian Synthetic Vs Union of India	07/11/2019	Case is pending for 27/07/2021
18	ACT COMP	HRPP03-000075-2012	10/01/2012	LEO Vs. M/S Sulabh International	Awaiting of the order	21119/2012	CRM-M	2012	Bindeshwar Pathak Vs LEO	19/07/2012	Pending, Next date not available.
19	EXE	HRPP02-001428-2012	18/04/2012	Sultan Vs Lichman	Awaiting of the order	4345/2014	RSA	2014	Lichmandass Vs Sultan	17/09/2014	Case is pending for 08/07/2021
20	ACT COMP	HRPP03-000036-2012	03/07/2012	LEO Vs. M/S Sulabh International	Awaiting of the order	4257/2013	CRM-M	2013	Bindeshwar Pathak Vs LEO	29/01/2013	Pending, Next date not available.
21	EXE	HRPP02-000551-2012	15/09/2012	M/S Bheema Estate Vs. Randhir Singh	Awaiting of the order	3529/2012	RSA	2012	Randhir Singh Vs. M/S Bheema Estate	27/01/2016	Pending for 23/07/2021
22	Civil Execution	HRPP02-000858-2012	11/12/2012	Ashok Vs Director Puratataav	Awaiting of the order	CWP-3199 OF 2012	Civil Writ Petition	03/05/12	Director Puratataav Vs Ashok	03/05/2012	Pending for 05/07/2021

23	Civil Suit	HRPP02-000413-2013	05/07/2013	Saroj Devi Vs. Dauphin Touch	Awaiting of the order	1030/17	CR	2017	Dauphin Touch Network Vs. Saroj Devi	17/07/2018	Pending for 01/07/2021
24	EXE	HRPP02-001379-2013	19/08/2013	Arihant Kumar Vs Haryana Financial Corporation	Awaiting of the order	4960/13	RSA	2013	Financial Commission Vs Arihant Kumar	03/04/2017	Next date not available. Case adjourned sine-die
25	EXE	HRPP02-000550-2013	19/09/2013	Rajan Gupta Vs. Kusum Mahajan	Awaiting of the order	1520/12	RSA	2012	Mohit Vs. Rajan Gupta	13/01/2015	Pending, Next date not available.
26	EXE	HRPP02-000568-2013	03/10/2013	Ravinder Vs Ashok Kumar	Awaiting of the order	8148/15	SLP(CIVIL)	2015	Ashok Kumar Vs. Ravindr Bhowja	04/12/2015	Stayed by Hon'ble Supreme Court order
27	EXE	HRPP02-001475-2014	28/01/2014	Jamshed Vs. M/S Abhitex	Awaiting of the order	11098/14	CWP	2014	M/S Abhitex Vs. Presiding Officer	29/05/2014	Pending for 07/09/2021
28	ACT COMP	HRPP03-000691-2014	01/02/2014	Hobal Lal Vs SDO	Awaiting of the order	9691/14	CWP	2014	SDO Vs. Hoob Lal	19/05/2014	Pending for 15/09/2021
29	EXE	HRPP02-002275-2014	18/12/2014	Muni Ram Vs Sadhu Ram Etc.	Awaiting of the order	811/19	RSA	2019	Sukhbir Vs Munni Ram	18/03/2019	Pending, Next date not available.
30	ACT COMP	HRPP03-000549-2015	21/01/2015	DCO Vs Sunil Etc	Awaiting of the order	19322/16	CRM-M	2016	Sanjay Bhatia Vs State Of Haryana and Another	30/08/2016	Pending for 05/08/2021
31	ACT COMP	HRPP03-003704-2015	15/04/2015	Custom Vs M/s Suretex India	Awaiting of the order	30501/15	CRM-M	2015	M/s Suretex India Vs Custom and Central Excise	09/09/2015	Pending for 07/09/2021
32	IPC Challan	HRPP03-003820-2015	20/04/2015	State Vs Manohar Lal	Awaiting of the order	26292/13	CRM	2013	Dharam Singh Yadav Vs State	24/02/2016	Pending, Next date not available.
33	Civil Suit	HRPP02-001158-2015	29/05/2015	Kaushal and Ors. Vs Naurati and Ors	Awaiting of the order	3214/19	CR	2019	Kaushal Vs Narati Devi Etc	15/05/2019	Pending for 15/07/2021
34	Civil Suit	HRPP02-002393-2015	21/10/2015	Om Parkash Vs M/s Raj Trading	Awaiting of the order	492/2020	CR	2020	Darshana Devi Vs Om Parkash And Others	27/01/2020	Pending for 02/07/2021
35	EXE	HRPP02-002529-2015	18/11/2015	Arun Jain Vs Shiv Shakti	Awaiting of the order	6428/16	RSA	2016	Shiv Shakti Vs Arun Jain	26/12/2016	Pending for 13/08/2021
36	EXE	HRPP02-000723-2016	16/04/2016	Balwan etcVs. Kitabo Devi etc	Awaiting of the order	5440-2015(O&M)	RSA	2015	Kitabo Devi and another Vs. Balwan Singh and others	09/01/2017	Pending for 03/08/2021
37	Civil Suit	HRPP02-000756-2016	22/04/2016	M/s Indian Oil Corporation Vs. M/s Partap Singh etc	Awaiting of the order	2664/2017	CR	2017	M/s Partap Singh Vs. M/s Indian Oil Corporation	19/04/2017	Pending for 07/07/2021
SH. DEVENDER SINGH, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
38	IPC Challan	HRPP03-001778-2012	27/09/2012	State Vs Ajay Sandhu	Awaiting of the order	CRM-M-35094-2019	CRM-M	2019	Ajay Kumar Vs State of Haryana	04/02/2020	Pending, Next date not available.
39	Civil Suit	HRPP02-000367-2014	19/02/2014	Rajesh Vs Ajay	Awaiting of the order	CR NO. 3112 OF 2017	Civil Revision	2017	Rajesh Vs Ajay	04/05/2017	Pending for 10/08/2021
40	Challan IPC	HRPP03-002820-2014	22/05/2014	State Vs Sanjay	Awaiting of the order	CRM-M NO. 17149 OF 2017	Criminal Revision	2017	Priyanka Vs State Of Haryana	23/08/2017	Pending for 20/08/2021
41	IPC Challan	HRPP03-003841-2015	20/04/2015	State Vs. Suresh Manuel	Awaiting of the order	CRM-M No. 25251 of 2015	CRM-M	2015	Suresh Manuel Vs. State of Haryana	05/08/2015	Pending for 10/11/2021
42	Civil Suit	HRPP02-001368-2019	29/10/2015	Ramesh Vs. Ram Phal	Awaiting of the order	CR 8432 of 2016	Civil Revision	2016	Ram Phal Vs. Ramesh	15/10/2016	Pending for 20/09/2021
SH. KAPIL, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
43	Civil Suit	HRPP02-001024-2013	08/05/2013	Balbir Vs Dharambir	Awaiting of the order	CR-5632-2017	CR	2017	Balbir Vs Dharambir	31/08/2017	Pending for 07/07/2021. Final Order stayed.
44	IPC Challan	HRPP03-000832-2014	31/01/2014	State Vs Jagminder	Awaiting of the order	CRR-704-2020	CRR	2020	Om Parkash Vs Chand Etc	04/03/2020	Pending, Next date not available. Final order stayed.
45	IPC Challan	HRPP03-009759-2015	27/11/2015	State Vs Sushil	Awaiting of the order	CRM-M-28568-2020	CRM	2020	Gulab Vs State Of Haryana	29/09/2020	Pending for 12/08/2021.
SH. VIVEK TOMAR, JUDICIAL MAGISTRATE IST CLASS, PANIPAT											
46	138 NI Act	HRPP03-002868-2014	23/05/2014	Sher Singh Vs Mahi Pal	Awaiting of further orders from Hon'ble Court	CRM-M-33053-2019	CRM-M	05/08/19	Mahi Pal Rawal Vs Sher Singh Kharb	13/08/2019	Pending for 22/07/2021
Ms. VIVEK KUMAR , CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
47	Civil Suit	HRPP02-000250-2012	28/02/2012	Balwan Vs. M/S Lakshmi Trading Company	Awaiting of the order	CR.NO. 3136 of 2013	Civil Revision	2013	M/S Lakshmi Trading Company Vs. Balwan	16/05/2013	Pending for 24/08/2021
48	Civil Suit	HRPP02-000800-2012	16/03/2012	Smt. Raj Rani Vs. Smt. Phoolwati	Awaiting of the order	CR.NO. 1153 of 2016	Civil Revision	2016	Phoolwati Vs. Raj Rani & Others	16/01/2016	Pending for 29/07/2021
49	Civil Suit	HRPP02-001245-2011	09/05/2011	Sham Lal Chopra & Ors. Vs. Smt. Mohini Punani & Ors.	Awaiting of the order	CR.NO. 5571 of 2016	Civil Revision	2016	Mohini Punani And Ors. Vs. Sham Lal Chopra & Ors.	30/08/2016	Pending for 16/09/2021
50	Civil Suit	HRPP02-001213-2012	13/09/2012	Anil Gaba Vs Sant Lal etc.	Awaiting of the order	CR No. 6530 of 2018	Civil Revision	2018	Vijay Kumar Etc. Vs. Anil Gaba Etc.	28/09/2018	Pending for 11/08/2021

51	Civil Suit	HRPP02-000607-2012	02/01/2012	Chand Kaur Vs. Bimla Rani Etc.	Awaiting of the order	CR. No. 8054 of 2018	Civil Revision	2018	Ramesh Vs Chand Kaur Etc.	31/01/2019	Pending for 16/08/2021
52	Criminal	HRPP03-000173-2012	11/09/2012	State Vs Ved Singh	Awaiting of the order	CRM-M No. 4718 of 2019	Criminal Revision	2019	Krishna Vs. State of Haryana	11/02/2019	Pending for 29/06/2021
53	Criminal	HRPP03-004555-2013	21/12/2013	State Vs Sandeep Kumar etc.	Awaiting of the order	CRM-M No. 12326 of 2016	Criminal Revision	2016	Prem Vs State of Haryana	11/04/2016	Pending for 17/08/2021
54	Criminal	HRPP03-00669-2013	16/02/2013	State Vs. Sunil	Awaiting of the order	CRM-M No. 2207 of 2018	Criminal Revision	2018	Sunil Vs. State of Hr. etc	19/01/2018	Pending for 30/07/2021
MS. SUSHMA , CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
55	IPC Challan	HRPP03-000324-2012	29.08.2012/03.01.2015	State Vs Sanjay	Awaiting of the order	CRM-M-7700-2015	CRM-M	2015	Sanjay Sethi Vs. State of Haryana	12/03/2015	Pending for 13/07/2021
56	Civil Suit	HRPP02-001403-2014	11.07.2014/08.05.2019	Nirmal Sharma Vs Inder Mohan	Awaiting of the order	CR-7097-2017	CR	2017	Inder Vs Nirmal	17/09/2019	Pending for 24/08/2021
57	IPC Challan	HRPP03-000333-2012	19.11.2012/03.01.2015	State Vs K.K.Gupta	Awaiting of the order	CRM-M-6203-2020	CRM-M	2020	Ravinder Vs State of Haryana	13/02/2020	Pending for 02/07/2021
58	Civil Suit	HRPP02-002317-2015	14.10.2015/31.03.2018	Sanjay Vs Rajpal	Awaiting of the order	CR-8028-2018	CR	2018	Sanjay Vs Rajpal	28/11/2018	Pending for 22/07/2021
59	Civil Suit	HRPP02-001590-2015	28.07.2015/09.11.2017	Sukh Parkash Vs Suman	Awaiting of the order	CR-7482-2016	CR	2016	Sukh Parkash Vs Suman	09/11/2016	Pending for 03/08/2021
MS. JOGINDRI, ADDL. CIVIL JUDGE (SENIOR DIVISION)- CUM-SUB-DIVISIONAL JUDICIAL MAGISTRATE, SAMALKHA											
60	Execution	HRPPA0-000010-2012	12/05/2012	Ram Karan Vs. Bijender	Awaiting of the order	Civil Misc. No. 11654-C of 2014, RSA No. 4943 of 2014	CIVIL MISC. AND REVISION	2014	Bijender Singh Vs. Ram Karan	02/08/2016	Pending for 02/09/2021
61	IPC Challan	HRPPA1-000081-2013	15/07/2013	State Vs. Parhlad Poddar	Awaiting of the order	CRM-M 2114 of 2019	Criminal Misc.	2019	Prahlad Poddar Vs. State of Hr.	18/01/2019	Pending for 26/08/2021
62	IPC Compliant	HRPPA1-000410-2017	15/01/2014	Madan Lal Vs Mahender	Awaiting of the order	CRM-M 44590 of 2019	Criminal Misc.	2019	Mahender Vs. State of Haryana	18/10/2019	Pending for 15/07/2021
63	EXE	HRPPA0-000047-2016	18/02/2016	Mahavir Singh Vs. Sewa Singh	Awaiting of the order	RSA 14358/2018	CIVIL MISC. AND REVISION	2018	Sewa Singh Vs. Mahavir etc.	07/01/2019	Pending for 01/09/2021
10 Years Old Cases											
SH. PARDEEP CHOUDHRY, CIVIL JUDGE(SENIOR DIVISION), PANIPAT											
64	Succession	HRPP02-002182-2017	03/12/2007	Kaushalya vs General Public	Awaiting of the order	CR-2555-2018	Civil	07/05/18	Kaushalya vs General Public	07/05/2018	Pending for 05/07/2021
65	Civil Execution	HRPP02-000049-2010	09/01/2010	Satbir Vs Ishwar	Awaiting of the order	RSA-34-2010	Civil	09/10/14	Ishwar Vs Satbir	15/07/2010	Pending, Next date not available.
66	Civil Execution	HRPP02-000093-2010	13/12/2010	Kamal Vs Rajiv	Awaiting of the order	RSA-4982-2010	Civil	29/08/2012	Rajiv Vs Kamal	25/03/2019	Pending for 09/08/2021
67	Civil Execution	HRPP02-000045-2011	12/02/2011	Sumer Vs Union of India	Awaiting of the order	RSA-54-2011	Civil	14/11/2011	Union of India Vs Raj Rani	15/01/2019	Pending for 01/07/2021
68	Civil Execution	HRPP02-000044-2011	19/03/2011	Kala Singh Vs Sawaran	Awaiting of the order	RSA-1154- 2011	Civil	29/07/2011	Veer Kaur Vs Gurbachan	25/01/2012	Pending for 09/08/2021
SH. JATIN GARG, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
69	EXE	HRPP02-000031-2006	18/08/2006	Prem Singh Vs. Sultan	Awaiting of the order	RSA No. 2641/2006	RSA	2006	Sultan Etc. Vs. Prem Singh Etc	27/03/2009	Pending, Next date not available.
70	Civil Suit	HRPP02-000065-2007	08/02/2007	Satpal Vs Prem Devi	Awaiting of the order	6859/2007	SLP	2007	Ved Pal Vs Prem Devi	25/08/2014	Pending, Next date not available.
71	EXE	HRPP03-000199-2008	24/04/2008	Kusum Rani Vs. Tara Chand	Awaiting of the order	RSA 2366/2008	RSA	2008	Tara Chand Vs Kusum Rani	15/01/2009	Pending, Next date not available.
72	ACT COMPL	HRPP03-000008-2008	02/08/2008	Anil Swami Vs M/S Dhillon Kool Drinks	Awaiting of the order	CRM-M 40724/2016	CRM-M	2016	M/S Dhillon Kool Drinks Vs Government of India	07/11/2017	Pending for 15/07/2021
73	ACT COMPL	HRPP03-000052-2009	31/01/2009	Anil Swami Vs M/S Dhillon Kool Drinks	Awaiting of the order	CRM-M-55039-2018	CRM-M	2018	M/S Dhillon Kool Drinks Vs Government of India	15/12/2018	Pending for 15/07/2021
74	EXE	HRPP02-000555-2010	11/01/2010	Mahender Vs. Krishan	Awaiting of the order	612/2010	RSA	2010	Krishan Kumar Vs. Mahender	21/01/2010	Pending, Next date not available.
75	EXE	HRPP02-000558-2010	31/07/2010	Raj Rani Vs. Union of India	Awaiting of the order	2571/2011	RSA	2011	Union of India Vs. Raj Rani	24/02/2011	Pending, Next date not available.
76	Civil Suit	HRPP02-000311-2010	16/11/2010	Sanjeev Vs. Hari Singh	Awaiting of the order	1638/19	CR	2019	Sanjeev Vs. Hari Singh	28/03/2019	Pending for 09/08/2021
77	EXE	HRPP02-000457-2011	15/03/2011	Rishipal Vs. Mukhtayar	Awaiting of the order	1790/2011	RSA	2011	Subhe Singh Vs. Rishipal Etc.	13/12/2011	Pending for 05/08/2021
78	Civil Suit	HRPP02-000350-2011	24/03/2011	M/S Indian Oil Vs. M/S Paliwal	Awaiting of the order	8723/2015	CR	2015	M/S IOCL Vs. Paliwal Fibre	22/12/2015	Pending for 01/07/2021
79	SUCCESSION	HRPP02-000339-2011	14/06/2011	Kiran Sachdeva Vs Bharat Bhushan	Awaiting of the order	1503/2017	CR	2017	Bharat Bhushan Vs Kiran Sachdeva	17/08/2018	Case is pending for 06/07/2021
SH. DEVENDER SINGH, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
80	EXE.	HRPP02-001522-2011	28/02/2011	Shashi Patni Vs Naveen	Awaiting of the order	CR-6390/18	CR	21/10/13	Haryana Wakf Board Vs. Shashi Patni & Ors.	29/01/2014	Pending for 12/07/2021

SH KAPIL, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
81	Criminal Complaint	HRPP03-000338-2008	28/11/2008	Shagun chand Vs. Santosh	Awaiting of the order	CRM-M- 33424-2012 (O&M)	CRM-M	2012	Mohinder Singh Etc. Vs. Shugan Chand	30/07/2018	Pending, Next date not available.
MS. JOGINDRI, ADDL. CIVIL JUDGE (SENIOR DIVISION)- CUM-SUB-DIVISIONAL JUDICIAL MAGISTRATE, SAMALKHA											
82	IPC Challan	HRPPA1-000052-2009	25/08/2009	State Vs. Arun	Awaiting of the order	CRM-M-6325 of 2014	Criminal Misc.	2014	Arun Kumar Garg Vs. State of Haryana	20/02/2014	Pending for 28/07/2021
15 Years old Cases											
SH. PARDEEP CHOUDHRY, CIVIL JUDGE(SENIOR DIVISION), PANIPAT											
83	Criminal Comp.	HRPP03-000321-2006	13/04/2006	Rattan Vs Rajesh	Awaiting of the order	CRM-M 25450-2013	Criminal Misc.	06/08/13	Jatti Ram Vs Ravinder	20/12/2018	Pending for 21/08/2021
SH. JATIN GARG, CHIEF JUDICIAL MAGISTRATE, PANIPAT											
84	EXE	HRPP02-000006-2005	29/01/2005	Aggarwal Vaish Vs Balkar Singh	Awaiting of the order	7794 of 2015	CR	2015	Vinod Kumar Vs Aggarwal Vaish	17/03/2015	Pending, Next date not available.
85	Civil Suit	HRPP02-000026-2005	29/03/2005	Chander Parkash Vs Rajvinder	Awaiting of the order	3872/2019	CR	2019	Chander Parkash Vs Rajvinder	01/07/2019	Pending for 05/08/2021
20 Years old Cases											
NIL											